

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 76  
(To be answered on the 6<sup>th</sup> February 2020)**

**SETTING UP OF NEW GREENFIELD AIRPORTS**

**\*76. DR. SUJAY RADHAKRISHNA VIKHE PATIL  
SHRI DHAIRYASHEEL SAMBAJIRAO MANE**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the details of per annum terminal/traffic capacity against the demand at all airports at present in the country, State/UT-wise;
- (b) whether the Government has made any assessment of the likely increase in number of air passengers by 2030 and if so, the details thereof;
- (c) whether the Government has granted in-principle approval for setting up of new Greenfield Airports across the country to meet the demands and if so, the details thereof along with the present status of these airports, State/UT-wise; and
- (d) the expenditure involved along with the manner in which it will be met in respect of each of the airports being set up in the country?

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(Shri Hardeep Singh Puri)**

---

**(a) to (d): A Statement is laid on the Table of the House.**

\*\*\*\*\*

**Statement in reply to part (a) to (d) of the Lok Sabha Starred Question No.76 for 06.02.2020 regarding "Setting up of New Greenfield Airports"**

**(a):** The terminal capacity available at all Indian airports is 374 million passengers per annum (MPPA). During the year 2018-19, 344 million passengers have been handled at these airports. The State / UT-wise capacity available and demand at all airports is given at Annexure-I.

**(b):** Airports Authority of India (AAI) has made an assessment and has forecast that about 730 million passengers are likely to be handled at all the airports of the country during 2030.

**(c) & (d):** Government of India, Ministry of Civil Aviation has granted 'in principle' approval for setting up of 16 Greenfield Airports across the country namely Mopa in Goa (Rs. 3100 Cr in Phase I), Navi Mumbai (Rs. 16704 Cr), Sindhudurg (Rs. 450 Cr in Phase I) in Maharashtra, Bijapur (Rs. 150 Cr.), Hassan (Rs. 592 Cr) and Shimoga (Rs. 38.9 Cr) in Karnataka, Datia (Gwalior) in Madhya Pradesh (Rs. 200 Cr.), Kushinagar (Rs. 448 Cr.) and Noida (Rs. 3754 Cr in Phase I) in Uttar Pradesh, Dholera (Rs. 1685 Cr in Phase I) and Hirasar (Rs. 1405 Cr. in phase-I) in Gujarat, Karaikal (Rs. 50 Cr) in Puducherry, Dagadarthi (Rs 368.38 Cr), Bhogapuram (Rs. 2302.51 Cr in Phase I) and Oravakal (Kurnool) (Rs. 144.85 Cr.) in Andhra Pradesh and Hollongi, Itanagar (Rs. 955.37 Cr) in Arunachal Pradesh. The status of these airport projects is at Annexure-II. In addition, 5 Greenfield Airports at Shirdi (Maharashtra), Kalaburagi (Karnataka), Kannur (Kerala), Durgapur (West Bengal) and Pakyong (Sikkim) have been operationalized. Development and financing of the Greenfield airport project is the responsibility of the respective project proponent.

\*\*\*\*\*

Statement in respect of part (a) of the Lok Sabha Starred Question No.76 for 06.02.2020 regarding "Setting up of New Greenfield Airports".

**STATE-WISE AND AIRPORT WISE CAPACITY AVAILABLE VIS A VIS PASSENGERS HANDLED AT AIRPORTS IN INDIA**

S.No	AIRPORT	EXISTING CAPACITY (in million)	PAX HANDLED DURING THE YEAR 2018-19 (in million)
<b>A&amp;N ISLAND</b>			
1	PORTBLAIR	0.70	1.71
	<b>TOTAL</b>	<b>0.70</b>	<b>1.71</b>
<b>ANDHRA PRADESH</b>			
2	CUDDAPAH	0.10	0.11
3	RAJAHMUNDRY	0.40	0.44
4	TIRUPATI	2.50	0.83
5	VIJAYAWADA	1.80	1.18
6	VISAKHAPATNAM	2.75	2.85
	<b>TOTAL</b>	<b>7.55</b>	<b>5.43</b>
<b>ARUNACHAL PRADESH</b>			
7	TEZU	0.80	0.00
	<b>TOTAL</b>	<b>0.80</b>	<b>0.00</b>
<b>ASSAM</b>			
8	DIBRUGARH	1.60	0.37
9	GUWAHATI	3.50	5.75
10	JORHAT	0.09	0.15
11	LAKHIMPUR (LILABARI)	0.25	0.01
12	RUPSI	0.70	-
13	SILCHAR	0.23	0.39
14	TEZPUR	0.26	0.01
	<b>TOTAL</b>	<b>6.63</b>	<b>6.67</b>
<b>BIHAR</b>			
15	GAYA	1.00	0.21
16	PATNA	2.50	4.06
	<b>TOTAL</b>	<b>3.50</b>	<b>4.28</b>
<b>CHANDIGARH</b>			
17	CHANDIGARH	6.00	2.10
	<b>TOTAL</b>	<b>6.00</b>	<b>2.10</b>
<b>CHHATTISGARH</b>			
18	RAIPUR	2.50	2.03
19	JAGDALPUR	0.30	0.00
	<b>TOTAL</b>	<b>2.80</b>	<b>2.03</b>
<b>DAMAN &amp; DIU</b>			
20	DIU	0.03	0.02
	<b>TOTAL</b>	<b>0.03</b>	<b>0.02</b>
<b>DELHI</b>			
21	DELHI (SAFDARJUNG)	0.02	-
22	DELHI (DIAL)	75.00	69.23

	<b>TOTAL</b>	<b>75.02</b>	<b>69.23</b>
<b>GOA</b>			
23	GOA	7.65	8.47
	<b>TOTAL</b>	<b>7.65</b>	<b>8.47</b>
<b>GUJARAT</b>			
24	AHMEDABAD	10.84	11.17
25	BHAVNAGAR	0.07	0.05
26	BHUJ	0.28	0.18
27	KANDLA	0.07	0.05
28	KESHOD (JUNAGARH)	0.03	0.00
29	PORBANDAR	0.26	0.06
30	RAJKOT	0.11	0.33
31	SURAT	0.38	1.24
32	VADODARA	2.00	1.16
33	JAMNAGAR	0.12	0.08
	<b>TOTAL</b>	<b>14.16</b>	<b>14.31</b>
<b>HIMACHAL PRADESH</b>			
34	BHUNTAR	0.15	0.03
35	GUGGAL(KANGRA)	0.08	0.13
36	SHIMLA	0.06	0.01
	<b>TOTAL</b>	<b>0.29</b>	<b>0.16</b>
<b>JAMMU &amp; KASHMIR</b>			
37	JAMMU	2.00	1.33
38	LEH	0.25	0.82
39	SRINAGAR	3.00	2.74
	<b>TOTAL</b>	<b>5.25</b>	<b>4.89</b>
<b>JHARKHAND</b>			
40	RANCHI	2.00	2.25
	<b>TOTAL</b>	<b>2.00</b>	<b>2.25</b>
<b>KARNATAKA</b>			
41	BELGAUM	0.50	0.07
42	HUBLI	0.50	0.46
43	BANGALORE (BIAL)	28.00	33.31
44	MANGALORE	2.00	2.24
45	MYSORE	0.20	0.04
46	VIJAYANAGAR	0.04	0.08
	<b>TOTAL</b>	<b>31.24</b>	<b>36.20</b>
<b>KERALA</b>			
47	CALICUT	3.50	3.36
48	COCHIN(CIAL)	13.00	10.12
49	KANNUR(KIAL)	9.00	0.22
50	TRIVANDRUM	4.50	4.43
	<b>TOTAL</b>	<b>30.00</b>	<b>18.14</b>
<b>LAKSHADWEEP ISLAND</b>			
51	AGATTI	0.05	0.04
	<b>TOTAL</b>	<b>0.05</b>	<b>0.04</b>
<b>MADHYA PRADESH</b>			
52	BHOPAL	2.50	0.81

53	GWALIOR	0.16	0.03
54	INDORE	4.00	3.16
55	JABALPUR	0.12	0.24
56	KHAJURAHO	1.50	0.05
	TOTAL	8.28	4.28
<b>MAHARASHTRA</b>			
57	AKOLA	0.03	-
58	AURANGABAD	1.17	0.35
59	GONDIA	0.12	0.00
60	JALGAON	0.08	0.00
61	KOLHAPUR	0.04	0.02
62	MUMBAI (MIAL)	53.30	48.82
63	NAGPUR (MIPL)	0.57	2.80
64	NANDED	0.25	0.12
65	NASIK- HAL OZAR	0.25	0.04
66	PUNE	7.00	9.07
67	SHIRDI	0.50	0.23
68	SHOLAPUR	0.41	0.00
	TOTAL	63.72	61.45
<b>MANIPUR</b>			
69	IMPHAL	1.28	1.28
	TOTAL	1.28	1.28
<b>MEGHALAYA</b>			
70	BARAPANI (SHILLONG)	0.50	0.01
	TOTAL	0.50	0.01
<b>MIZORAM</b>			
71	AIZWAL- LENGPUI	1.20	0.23
	TOTAL	1.20	0.23
<b>NAGALAND</b>			
72	DIMAPUR	0.70	0.19
	TOTAL	0.70	0.19
<b>ORISSA</b>			
73	BHUBANESWAR	3.00	4.16
74	JHARSUGUDA	0.40	0.00
	TOTAL	3.40	4.16
<b>PONDICHERRY</b>			
75	PONDICHERRY	0.12	0.09
	TOTAL	0.12	0.09
<b>PUNJAB</b>			
76	ADAMPUR (JALANDHAR)	0.03	0.04
77	AMRITSAR	4.00	2.52
78	BHATINDA	0.10	0.04
79	LUDHIANA	0.02	0.02
80	PATHANKOT	0.20	0.01
	TOTAL	4.35	2.64
<b>RAJASTHAN</b>			
81	BIKANER	0.10	0.06
82	JAIPUR	3.50	5.47

83	JAISALMER	0.32	0.13
84	JODHPUR	0.40	0.51
85	KISHANGARH	0.25	0.02
86	KOTA	0.04	0.00
87	UDAIPUR	1.20	1.39
	<b>TOTAL</b>	<b>5.81</b>	<b>7.58</b>
<b>SIKKIM</b>			
88	PAKYONG	0.30	0.02
	<b>TOTAL</b>	<b>0.30</b>	<b>0.02</b>
<b>TAMIL NADU</b>			
89	CHENNAI	23.00	22.54
90	COIMBATORE	2.00	3.00
91	MADURAI	2.88	1.52
92	SALEM	0.07	0.04
93	TRICHY	1.50	1.58
94	TUTICORIN	0.07	0.18
	<b>TOTAL</b>	<b>29.52</b>	<b>28.86</b>
<b>TELANGANA</b>			
95	HYDERABAD (GHIAL)	21.00	21.40
	<b>TOTAL</b>	<b>21.00</b>	<b>21.40</b>
<b>TRIPURA</b>			
96	AGARTALA	1.00	1.44
	<b>TOTAL</b>	<b>1.00</b>	<b>1.44</b>
<b>UTTAR PRADESH</b>			
97	AGRA	0.45	0.02
98	ALLAHABAD	0.50	0.17
99	GORAKHPUR	0.20	0.26
100	HINDON	1.00	-
101	KANPUR(CIVIL)	0.02	-
102	KANPUR(Chakeri)	0.03	0.13
103	LUCKNOW	5.55	5.53
104	MORADABAD	0.25	-
105	VARANASI	2.50	2.79
	<b>TOTAL</b>	<b>10.50</b>	<b>8.91</b>
<b>UTTARAKHAND</b>			
106	DEHRADUN	0.40	1.24
107	PANTNAGAR	0.04	0.02
	<b>TOTAL</b>	<b>0.44</b>	<b>1.26</b>
<b>WEST BENGAL</b>			
108	BAGDOGRA	0.75	2.90
109	COOCHBEHAR	0.11	-
110	DURGAPUR	1.00	0.05
111	KOLKATA	26.00	21.88
	<b>TOTAL</b>	<b>27.86</b>	<b>24.82</b>
	<b>GRAND TOTAL</b>	<b>373.65</b>	<b>344.55</b>

**ANNEXURE II**

**Greenfield Airports where 'In principle' approval has been accorded by Government of India**

Sr. No.	Name of the Project/ Date of Receipt of proposal	Name of the Promoters of	Cost of Project	Current Status
1.	Mopa Airport, Goa	State Government of Goa	3100 cr	Government of India (GoI) granted "in-principle" approval to Government of Goa for setting up of Greenfield airport at Mopa in Goa through Public Private Partnership (PPP) in March, 2000.  The construction work at the site was stopped due to 'status quo' order of Hon'ble Supreme Court dated 18.01.2019. Now, the Supreme Court has allowed resuming the construction works.
2.	Navi Mumbai International airport, Maharashtra	City & Industries Development Corporation of Maharashtra Limited (CIDCO) (State Govt. of Maharashtra)	16704 cr	GoI granted "in-principle" approval to Government of Maharashtra (GoM) for setting up of Greenfield airport at Navi Mumbai airport on 6 <sup>th</sup> July, 2007.  The airport has been awarded by the State Government to M/s. Navi Mumbai International Airport Private Limited (NMIAL) for development and operation under Public Private Partnership (PPP) basis.
3.	Sindhudurg Airport, Maharashtra	Maharashtra Industrial Development Corporation (MIDC) (State Govt. of Maharashtra)	450 cr in Phase I	GoI granted 'In principle approval to Maharashtra Industrial Development Corporation (MIDC), a State Govt. of Maharashtra entity for setting up of a Greenfield domestic airport at Sindhudurg in Maharashtra on 29 <sup>th</sup> September, 2008. Trial landing done in September 2018.
4.	Bijapur Airport, Karnataka	State Government of Karnataka	150 cr	GoI granted 'in-principle' approval to Government of Karnataka (GoK) for setting up of domestic Greenfield airport at Bijapur on 25 <sup>th</sup> June, 2008. GoK is developing the airport through its own resources.

5.	Hassan Airport, Karnataka	State Government of Karnataka	592.07 cr	GoI granted 'in-principle' approval to Govt. of Karnataka for establishment of a Greenfield domestic airport at Hassan on 25 <sup>th</sup> June, 2008. RITES have been commissioned for Technical Consultancy services including third party inspection during construction.
6.	Shimoga Airport, Karnataka	State Government of Karnataka	38.91 cr	Govt. of India granted 'in-principle' approval to GoK on 25 <sup>th</sup> June, 2008. It is proposed to develop a "No Frill" airport on PPP basis along with the provision of airline services by the selected Private Partner.
7.	Datia Airport, Gwalior, Madhya Pradesh	M/s Gwalior Agriculture Company Limited	200 cr	After grant of 'in-principle' approval in 2008, there is litigation issues involved regarding land acquisition for the project. The matter is sub-judice.
8.	Kushinagar in Uttar Pradesh	Govt. of Uttar Pradesh	448 cr	GoI granted 'in principle' approval to State Govt. of Uttar Pradesh for setting up of Greenfield airport at Kushinagar on 21 <sup>st</sup> September, 2010. AAI took over the Airport on 05/03/2019 for development and operations.
9.	Karaikal in Puducherry	Karaikal Airport Private Limited.	170 cr REVISED TO 50 CR	GoI granted 'in principle' approval to M/s Karaikal Airport Pvt. Ltd. for setting up of Greenfield International airport at Karaikal region in Puducherry on 24 <sup>th</sup> February 2011. There are legal issues involved regarding land. Matter is sub-judice.
10.	Dholera Ahmedabad, Gujarat, Gujarat Infrastructure Development Board	Dholera International Airport Company Ltd. (DIACL)	5656 cr in three phases (1685 cr in first phase)	GoI granted 'in principle' approval to Dholera International Airport Company Ltd. (DIACL), a Govt. of Gujarat entity on 27.01.2016.  Memorandum of Understanding (MoU) has been signed between AAI and Govt. of Gujarat on 19.01.2019 for development of Dholera Airport.
11.	Dagadarthi Mendal, Nellore Dist., Andhra Pradesh	Andhra Pradesh Airports Development Corporation Limited	368.38 cr	GoI granted 'in principle' approval to Bhogapuram International Airport Corporation Limited (BIACL) for setting up of Domestic Greenfield Airport on 07.10.2016.  The project was awarded to M/s SCL Turbo Consortium Ltd. on 22.09.2017. However, the State Government has cancelled the bid awarded to the selected bidder.



12.	Bhogapuram in Vizianagaram District near Visakhapatnam, Andhra Pradesh	Andhra Pradesh Airports Development Corporation Limited	4209.1 cr (2302.51 cr in I Phase)	GoI granted 'in principle' approval to the State Government of Andhra Pradesh for setting up of Bhogapuram International Greenfield Airport in Vizianagaram District, near Visakhapatnam on 07.10.2016. The State Government has informed that they have not awarded the project yet.
13.	Orvakallu in Kurnool District, Andhra Pradesh.	Andhra Pradesh Airports Development Corporation Limited	144.85 cr	GoI granted 'in principle' approval to the State Government of Andhra Pradesh for setting up of Orvakallu Domestic Greenfield Airport in Kurnool District, Andhra Pradesh on 07.10.2016. The airport terminal was inaugurated in January 2019.
14.	Hirasar, District Rajkot, Gujarat	Government of Gujarat	Project Cost (phase - 1) (2030-31) - INR 1405 Cr.	GoI granted 'in principle' approval to Government of Gujarat for setting up of a Greenfield Airport at Hirasar, District Rajkot, Gujarat on 09.10.2017. The State Government has collaborated with AAI for development of the airport. AAI has undertaken construction works viz. Terminal, Runway, Taxiway, Apron, Earthwork etc.
15.	Noida International Airport, Jewar, Uttar Pradesh	Government of Uttar Pradesh	15,754 cr (Rs. 3754 Cr in Phase I)	GoI granted 'in principle' approval to Government of Uttar Pradesh for setting up of a Noida International Greenfield Airport at vide certificate dated 08.05.2018.  GoUP appointed Yamuna Expressway Industrial Development Authority (YEIDA) as the implementing agency for the project under PPP mode. YEIDA has completed the bidding process wherein M/s Zurich Airport International AG has emerged as the successful bidder.
16.	Hollongi, Itanagar, Arunachal Pradesh	Airports Authority of India	955.37 cr	GoI granted 'site clearance' and 'in principle' approval for setting up of Domestic Greenfield Airport at Hollongi, Itanagar, Arunachal Pradesh on 18.01.2019.

\*\*\*\*

